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WP-42973-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 9<sup>th</sup> OF JANUARY, 2026

WRIT PETITION No. 42973 of 2025

*GATHA WASNIK*

*Versus*

*UNION OF INDIA AND OTHERS*

.....  
Appearance:

*Shri Shubham Kumar Mishra - Advocate for the petitioner.*

*Shri Suyash Mohan Guru - Dy. Solicitor General with Ms. Priti Singh - Advocate  
for respondent/Union of India.*

*Shri Rajesh Maindiretta - Advocate for the respondent No.2.*  
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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

After some arguments, learned counsel for the petitioner seeks leave to  
withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE